

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:12
ANSWERED ON:24.11.2014
NOISE POLLUTION BY AIRCRAFT .
Singh Shri Sunil Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware of the serious problem of noise pollution in the localities nearby airports due to air traffic;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to promote silent engine aircraft to reduce the noise level; and
- (d) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) & (b) Yes Madam, the problem of noise pollution in the localities near IGI Airport Delhi has been brought to the notice of Ministry of Civil Aviation. However, the matter is subjudice.

(c) & (d) Noise standards from certification point of view, are issued by International Civil Aviation Organization (ICAO). The latest aircraft are certified to Chapter 3/Chapter 4 noise standard of ICAO, which is also working on more stringent noise standards.;

In order to reduce the noise levels, DGCA has implemented the following noise mitigation measures at IGI Airport:

- # Continuous Descent Approach,
- # Mixed Mode Runway operation,
- # Low Power Low Drag Approach,
- # Restriction on APU/GPU at airport,
- # Restriction on Ground Run up of Engines,
- # Noise monitoring at IGI Airport,
- # Establishment of Noise Complaint Cell at Airport, etc.